

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

59

C.P No. 1099/(MAH)/2017
CA No.

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: N. R. Enterprises.
V/s.
Shree Sukhakarta Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
59.	Adv. Yashu Bhargava i/b R. Bhargava & Associates.	Adv. for Petitioner	
59.	Adv. ANKUR S. KALAL i/b Marband Gandhi & CO	Adv. for Respondent	

ORDER

CP No. 1099/I&B/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 18.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)